Written Answers to

- Public transport is plying normally. The train services are also running regularly.
- (iv) All Government offices including educational institutions are functioning normally, with regular attendance of the employees and the students. Private tuition/coaching centres are also operational.
- The annual exams in respect of Primary/Middle/High/Higher Secondary Schools have been conducted successfully and the attendance has been more than 98%. Exams in respect of Professional Colleges, Combined Defence Services (CDS)/Service Selection Board (SSB) and the Degree/PG exams of University have also been conducted successfully.
- (vi) All Health facilities including Tertiary care hospitals viz SKIMS Soura/ Medical College and Health Institutions are fully functional. The Medical shops are open with sufficient availability of medicines.
- (b) and (c) Considering the proactive support to terrorists and terrorist activities from across the border, Government of India has been supplementing the efforts of the Government of Jammu and Kashmir by reimbursing a portion of security related expenditure related to Police, Relief and Rehabilitation since 1990s. Such reimbursement varies from year to year and the reimbursements made during the last 3 years and the current year are as below:

Year	Total (In Rupees crores)
2016-17	1555.61
2017-18	908.53
2018-19	810.54
2019-20 (upto December, 2019)	1039.38

## Road blockage in Delhi

1995. SHRI VIJAY PAL SINGH TOMAR: SHRI HARNATH SINGH YADAV: LT. GEN. (DR.) D.P. VATS (RETD.):

Will the Minister of HOME AFFAIRS be pleased to state:

whether the roads are blocked in Delhi due to protests;

- (b) whether Government has assessed the loss incurred due to blocking of road and if so, the details thereof;
- (c) whether Government proposes to take appropriate action to recover the loss caused to the general public from the protesters and if so, the time by which it is likely to be done; and
- (d) whether Government would enact a legislation to check recurrence of such incidents in the future and if so, the time by when it is likely to be enacted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) As reported by Delhi Police, one road in the jurisdiction of Police Station, Shaheen Bagh; one service road in the area of Police Post Sarai Rohilla and part of one carriageway in South East Delhi have been blocked by protesters who are protesting against Citizenship Amendment Act and NRC.

(b) to (d) No assessment has been done about the loss incurred to general public due to blocking of road. Presently, there is no proposal to enact a legislation to check recurrence of such incidents in the future.

## Conviction of African residents in NDPS and sexual offences

1996. SHRI VIJAY GOEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of African residents residing in Delhi;
- (b) the number of African residents convicted for drug and psychotropic related offences under Narcotic Drugs and Psychotropic Substances (NDPS) Act; and
  - (c) the number of Nigerians involved in sex rackets or sexual offences in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) As per available information, 1522 African nationals are residing in Delhi as on 03.03.2020.

(b) and (c) Delhi Police has informed that during the period 01.01.2017 to 31.01.2020, 71 cases have been registered against African nationals under NDPS Act. Five Nigerian nationals have been convicted in the year 2018 for Drug and Psychotropic related offences under The Narcotic Drugs and Psychotropic Substances (NDPS) Act.